

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.3311

TO BE ANSWERED ON THE 18<sup>TH</sup> DECEMBER, 2015

**ROADS ALONG INDO-NEPAL BORDER**

3311. SHRI JAGDAMBIKA PAL:

Will the Minister of DEFENCE ज़कक ea=h  
be pleased to state:

- (a) whether the Union Government proposes to construct roads along the Indo-Nepal border;
- (b) if so, the details thereof;
- (c) whether the Union Government has received any proposal from respective State Governments in this regard;
- (d) if so, the details thereof and the action taken by the Union Government thereon; and
- (e) whether the Union Government has acquired land for the purpose and if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE

ज़कक ea=h

(SHRI MANOHAR PARRIKAR)

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**(a) to (d):** Ministry of Home Affairs (MHA) has approved construction and up-gradation of 1377 km of strategic roads along Indo-Nepal border in the States of Uttarakhand (173 km) Uttar Pradesh (640 km) and Bihar (564 km) after consultation with concerned State Governments.

Further, three roads of total length 202.65 km namely Pithoragarh-Tawaghat, Tawaghat-Ghatibagarh, and Ghatibagarh-Lipulekh are entrusted to Border Roads Organisation (BRO) for development in the State of Uttarakhand nearer to Indo-Nepal border.

**(e)** The land required for construction of the roads approved by MHA is to be acquired by the concerned State Government.

In case of BRO, 278.384 Hectare of Government land and 3.470 Hectare of private land has been acquired through State Government for three roads entrusted to BRO in State of Uttarakhand.

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